

**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 29-09-2020**

**Morning Session**

**Hearing**

- 1.CR.118/2020
- 2.CR.286/2020

**Charge**

- 3.CC.7899/2020

**Orders**

- 4.CR. 246/2020
- 5.CR. 28/2020
- 6.CC.980/2012

**VC**

- 7.CC. 2655/2015
- 8.CC. 7941/2015

  
Chief Judicial Magistrate  
Bangalore Rural District,  
Bangalore.

**Note: All the advocate are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.**

In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District; Bangalore  
Case List dated 29.09.2020.

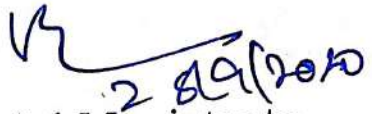
<b>1<sup>st</sup> Session Arguments/Hearing</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.Cr.188/2020	1.C.misc.244/2019
2.CC.10227/2019	2.CC.1555/2019
3.CC.12133/2019	3.CC.4192/2018
4.CC.7848/2020	4.CC.3200/2019
5.C.misc.447/2019	5.CC.5477/2016
6.C.misc.314/2020	6.CC.4396/2020
7.C.misc.Nawag pasha	7.CC.4395/2020
8.C.misc.Taha Seen	8.CC.11519/2019
9.Cr.575/2018	9.CC.9699/2019
10.CC.7013/2016	10.PCR.447/2018
11.C.misc.637/2016	11.CC.5719/2013
12.CC.1299/2007	
13.PCR.256/2020	<b>Hearing Before Charge</b>
14.PCR.7316/2015	1. CC.845/2018
<b>Objection</b>	2.CC.11148/2019
1.C.misc.1/2020	
2.Cr.412/2019	<b>313 statement</b>
3.CC.3834/2020	1.CC.7906/2017
4.Cr.135/2018	

  
Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
28/09/2020

**Note:**All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 29/09/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session IO/Evidence	II ACJM, Bengaluru. 2 <sup>nd</sup> Session IO/Evidence/Arguments
1. Cr No. 129/2020	1. CC No. 579/2016
2. CC No. 8580/2018	2. CC No. 7359/2016
3. CC No. 4682/2020	3. CC No. 9124/2015
4. CC No. 2281/2020	4. CC No. 6710/2015
5. CC No. 4132/2018	5. CC No. 9657/2017
6. CC No. 4018/2018	6. CC No. 3030/2017
7. CC No. 3853/2020	7. CC No. 1111/2016
8. CC No. 5222/2013	
9. CC No. 2117/2014	
10. CC No. 5696/2014	
11. CC No. 5459/2014	
12. CC No. 11265/2018	
13. CC No. 8206/2018	
14. CC No. 2850/2018	
15. CC No. 2435/2017	

  
29/09/2020  
IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.